

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 1

New IA (IB) No. 258/CB/2025

New IA (IB) No. 259/CB/2025

CP (IB) No. 52/CB/2024

CORAM:

- 1. SH. DEEP CHANDRA JOSHI,
HON'BLE MEMBER (JUDICIAL)**
- 2. SH. BANWARI LAL MEENA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th September, 2025

Proceedings under Section 9 IBC

IN THE MATTER OF:

VALIANCE ENGINEERS PVT. LTD.

.....Applicant

-VS-

ATMASTCO LTD.

.....Respondent

PRESENT:

For the Applicants

: Mr. P.P. Bishwal, Adv.,
Mr. Abhijeet Agarwal, Adv.,
Mr. Sambhulal Agarwal, IRP in person
Mr. Siddharth Khattar, Adv.
Mr. Divij Andley, Adv.

For the Respondent

: Mr. Y. Vijay, Adv.

ORDER

New IA (IB) No. 259/CB/2025

Ld. Counsel Mr. Abhijeet Agarwal along with Mr. P.P. Bishwal appeared for the IRP.

Mr. Sambhulal Agarwal, IRP in person present through VC.

This is an application under Rule 11 of NCLT Rule, 2016 for urgent hearing of New IA (IB) No. 258/CB/2025. Since New IA (IB) No. 258/CB/2025 is taken for consideration today. This application stands **disposed of**.


8th September, 2025
Litali Dash
(Stenographer)





New IA (IB) No. 258/CB/2025

Heard, Ld. Counsel Mr. Abhijeet Agarwal appearing for the IRP along with Mr. P.P. Bishwal.

Mr. Sambhulal Agarwal, IRP in person present through VC.

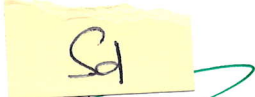
This is an application under Section 12A of IBC for withdrawal of CP (IB) No. 52/CB/2024. This adjudicating authority vide order dated 29.08.2025 admitted an application filed under Section 9 by M/s Valiance Engineers Pvt. Ltd. Against the CD, Atmastco Ltd.

It is submitted by the Ld. Counsel for the IRP that the parties have settled the dispute between themselves. He seeks to withdraw CP (IB) No. 52/CB/2024.


Form FA has been attached with the application. It is also submitted by IRP that CIRP costs and expenses have been paid to him.

Application is **allowed**.

CP (IB) No. 52/CB/2024 is dismissed as withdrawn.



Banwari Lal Meena
Member (Technical)



Deep Chandra Joshi
Member (Judicial)